

S.No.11

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
SPECIAL BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
21-11-2022 AT 03:00 PM THROUGH VIDEO CONFERENCE

**IA (IBC) 560, 594, 595, 598 & 651/2022 in CP(IB) No.69/7/HDB/2022**  
U/s 7 of IBC, 2016

**IN THE MATTER OF:**

YES Bank Ltd

**...Financial Creditor**

**Vs**

GVK Transportation Pvt Ltd

**...Corporate Debtor**

**C O R A M:-**

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)

**ORDER**

Ld. Senior Counsel Mr. Prathap Reddy for the Financial Creditor present. Ld. Senior Counsel Mr. S Niranjan Reddy for the Corporate Debtor present. Ld. Counsel Mr. Meenal Garg for the applicant in IA No. 651 & 598/2022 present. At request of both sides matter adjourned.

List the matter along with IAs on 05.12.2022.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**